

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 289
TO BE ANSWERED ON 21st July, 2023

CANTEEN CARD HOLDERS

289. DR. SANGHMITRA MAURYA:
SHRIMATI KESHARI DEVI PATEL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether all the Army canteen card holders have been permitted to purchase provisions from any place in the country, if so, the details thereof;
- (b) whether the dependents of senior citizens have also been permitted to purchase provisions from other canteens at any place, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to extend the permission to the dependents of senior citizens in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (d): As a pilot initiative, all Canteen Stores Department (CSD) beneficiaries have been permitted to purchase provisions as per their entitlement from any canteen. In case a beneficiary (including Sr. citizen) is not able to present himself/herself personally, a dependent is permitted to purchase stores on his/her behalf after obtaining permission from the Chairman of the Unit Run Canteen (URC) to purchase provisions from that URC.
